

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 2752
TO BE ANSWERED ON 24th MARCH, 2023

SEZ IN PUNJAB

2752 SHRI RAGHAV CHADHA:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) the details of Special Economic Zones (SEZs) in the State of Punjab;
- (b) whether Ministry is planning to set-up a SEZ dedicated to the IT industry in Mohali;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a): There are 3 notified and operational Special Economic Zones (SEZs) in Punjab. The details of these SEZs is as below:

Sl. No.	Name of the developer	Location	Type of SEZ
1	Quarkcity India Pvt. Ltd.	Focal Point Industrial area, Phase VIII- Extension, District- Mohali, Punjab	IT
2	Sun Pharmaceuticals Ltd.	Plot No. A-41, Focal Point, Mohali, Punjab	Pharmaceuticals
3	Infosys Limited	Plot No. I-3, IT City, Sector – 83, Alpha, SAS Nagar, Mohali, Punjab	IT/ITES

(b) to (d): SEZs being set up under the SEZs Act, 2005 and SEZs Rules, 2006 are primarily private investment driven initiatives. A SEZ may be set up either jointly or severally by the Central Government, State Government or any person for manufacture of goods or rendering services or for both or as a free trade warehousing zone. However, post enactment of the SEZ Act, 2005 the Central Government has not set up any SEZ in the country.
